

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:214  
ANSWERED ON:08.12.2011  
WATER IN CONCURRENT LIST  
Yadav Shri Ranjan Prasad

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Committee on Allocation of Natural Resources (CANR), a high-powered panel has recommended inclusion of subject 'Water' in the Concurrent list in the Constitution of India;
- (b) if so, the details thereof alongwith the salient features of the recommendations made and the follow-up action taken thereon;
- (c) whether the State Governments have been consulted in this regard;
- (d) if so, the reaction of the State Governments thereto, State-wise; and
- (e) the present status of the proposal?

**Answer**

THE MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARAS (a) TO (e) OF STARRED QUESTION No.214 TO BE ANSWERED IN LOK SABHA ON 8.12.2011 REGARDING WATER IN CONCURRENT LIST

(a) to (e) The Cabinet Secretariat constituted a Committee on Allocation of Natural Resources (CANR) under the Chairmanship of Shri Ashok Chawla vide order dated 31.1.2011 on recommendation of the Group of Ministers (GoM) to consider measures that can be taken by the Government to tackle corruption.

The Committee submitted its report on 31.5.2011. The major recommendations of the Committee (enclosed in Annexure) are before the said Group of Ministers.

The Government will take action as per the recommendations of the Group of Ministers.